

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 16th April, 2019

**(CASES AT SR. NOS. 1 TO 4 WILL BE TAKEN-UP ON
30.04.2019 FOR HEARING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 103/2017 (M.A. No. 454/2017)	Ram Bihari Sharma Vs. Municipal Commissioner, Rewa & Ors.	Mr. Prawin Dwivedi, Adv. for Applicant Mr. Ayush D. Bajpai, Adv. for R-1 Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for State of M.P. Mr. Om Shankar Shrivastava, Adv. for MoEF
2.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Deepesh Joshi, Adv. for R-8
3.	Appeal No. 01/2019 (CZ) WITH	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Arvind Soni, Adv. for RSPCB
4.	Appeal No. 02/2019 (CZ)	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in